

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated- Guwahati, the 04<sup>th</sup> March, 2017

**No.HC.VII-100 (Pt.-V)/2010/ 905 /A** : Smti Bobidita Gogoi, Munsiff No.1, Jorhat & Shri Jayanta Kumar Saikia, Munsiff No.2, Cachar, Silchar are **exempted** from attending the East Zone Regional Conference on '**Enhancing the Excellence of Judicial Institutions : Challenges and Opportunities**', organized by the National Judicial Academy (NJA) India, Bhopal in collaboration with the High Court of Sikkim and Sikkim Judicial Academy **on 1<sup>st</sup> & 2<sup>nd</sup> April, 2017 at Gangtok (Sikkim)**.

Further, Hon'ble the High Court has been pleased to **nominate** Shri Achyutananda Saikia, Munsiff No.1, Kokrajhar & Smti Shalma Azaz, Munsiff No.1, Lakhimpur, North Lakhimpur to attend the aforesaid Regional Conference in places of Smti Bobidita Gogoi & Shri Jayanta Kumar Saikia.

The Officers are to attend the programme accordingly.

By order,  
Sd/- Aparna Ajitsaria  
Registrar (Judicial)  
Gauhati High Court, Guwahati

Memo No. HC.VII-100 (Pt.-V)/2010/ 906 - 924 /A dated 04 .03.2017  
Copy forwarded for information and necessary action to:

1. The Director, National Judicial Academy, Bhopal
2. The Director, Sikkim Judicial Academy.
3. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
4. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action (in reference to the Notification No. HC.VII-100 (Pt.-V)/2010/638/A, dated 15<sup>th</sup> Feb, 2017)  
The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.
5. The Registrar General, High Court of Sikkim, Gangtok.
6. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
7. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The District & Sessions Judge, Jorhat / Cachar, Silchar / Kokrajhar / Lakhimpur, North Lakhimpur. **He / she is requested to inform the concerned Judicial Officer of his / her respective District accordingly.**
9. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
10. Smti Bobidita Gogoi, Munsiff No.1, Jorhat.

11. Shri Jayanta Kumar Saikia, Munsiff No.2, Cachar, Silchar.
12. Shri Achyutananda Saikia, Munsiff No.1, Kokrajhar
13. Smti Shalma Azaz, Munsiff No.1, Lakhimpur, North Lakhimpur

It is for information of the nominated officers that the details regarding venue, accommodation etc. will be uploaded in the official website of the Gauhati High Court, Guwahati (at the link : 'Training Notice') in due course.

14. The Administrative Officer, Judicial Academy, Assam.
15. The Systems Analyst, Gauhati High Court, Guwahati. **He is requested to upload the Notification in the official web site of Gauhati High Court immediately.**
16. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
17. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
18. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
19. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

3.3.17

**Registrar (Judicial)**